

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.55/UHC/Admin.A-II/2024

Dated: Feb.26, 2024

Pursuant to Government Notification No. 47/XXX(4)/2024-04(1)/2018-T.C. dated 19.02.2024, Shri Ajay Dungrakoti, direct recruit from the Bar to Uttarakhand Higher Judicial Service (*HJS-2019 Batch*) in the pay scale of ₹ 1,44,840-1,94,660 (Level J-5) is posted as Additional District & Sessions Judge, Rudraprayag, in the vacant Court.

Note:

1. Shri Ajay Dungrakoti is appointed notionally from 01.04.2020 and his pay will be fixed from the said date.
2. He will not be paid any back wages until the date of his taking over charge.
3. Appointment of Shri Ajay Dungrakoti shall remain subject to final outcome of *Special Leave to Appeal (Civil) No. 22958 of 2023 Rahul Singh vs. State of Uttarakhand & Others*, pending in Hon'ble Supreme Court of India.
4. Shri Ajay Dungrakoti will be on probation for a period two years.
5. Shri Ajay Dungrakoti will not be entitled to get Travelling Allowance for taking over charge.
6. Shri Ajay Dungrakoti is directed to report to the District & Sessions Judge, Rudraprayag immediately for taking over charge.
7. District Judge, Rudraprayag is directed to arrange Dias training of Shri Ajay Dungrakoti till the time he is called for Foundation training at UJALA. During the Dias training, he would be attached with parent Courts in Civil as well as Criminal Side, various offices of the Judgeship to acquaint himself about working of the offices. He is directed to read General Rule (Civil) & General Rule (Criminal) & various Circular letters issued by the Hon'ble Court. He shall maintain a training diary, which shall be perused by the District Judge, Rudraprayag time to time and shall be submitted to the Hon'ble Court along with his comments, after completion of the Dias training.

By Order of Hon'ble the Chief Justice,

Sd/-

(Ashish Naithani)
Registrar General

No.1104/UHC/Admin.A-2/Transfer-Posting/2024

Dated: Feb.26, 2024

Copy forwarded to: -

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. **Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information with the request to do the needful to conduct the Foundation Training Programme for the Officer.**
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.

23. Secretary, HCLSC, Nainital.
24. Director, Directorate of Treasuries, Pension and Entitlements, 23-Laxmi Road, Dalanwala, Dehradun for information and necessary action.
25. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
26. Deputy Registrar (Accounts) of the Court for information.
27. Chief Treasury Officer, Rudraprayag.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Assistant Registrar (Vigilance) of the Court for information.
30. Guard File/ Assistant concerned.
31. Shri Ajay Dungrakoti (Advocate), Kasturi Vihar, Near Bychance Store, Bhotia Parao, Haldwani (Nainital) for information. [ajaydungrakoti123@gmail.com]

**Assistant Registrar
Admin.A-II**